

6

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)157/230/HDB/2017
NAME OF THE COMPANY	Simhapuri Agro Products Private Limited & Another with 3F Oil Palm Agrotech Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukherji	Advocate	anil@pamadvocates.com 9883314234	P. Anil Mukherji

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appa Rao, Advocate for Respondent	Advocate	9848747008	B. Appa Rao

Enclosed Order Sheet

Heard Shri P. Anil Mukherji, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned Counsel for RoC & RD for the Respondent.

The Learned Counsel for RoC requested one week's time for filing his report.


Member (T)


Member (J)

Bm